



2026:AHC:24488

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1147 of 2026

Satya Narain

.....Petitioner(s)

Versus

State Of Up And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ajai Singh Patel, Piyush
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 29.01.2026 in para- 3 and 4 for deletion of words "4th Respondent, Sub-Divisional Magistrate, Tehsil-Karvi, District Chitrakoot" while substituting the same with "2nd Respondent, Commissioner and Secretary, Board of Revenue, U.P. Lucknow".

2. The correction application is **allowed** accordingly.

February 4, 2026

N.S.Rathour

(Vikas Budhwar,J.)